

15. कोयम्बटूर
16. हैदराबाद
17. बंगलोर

(ब) 31 अक्टूबर, 1978 को 344 उम्मीदवार चुन लिये गये हैं और उन्हें प्रशिक्षण के लिए भेज दिया गया है।

Amount Paid for Purchase of Barley, Grams and Pulses

2498. SHRI DALPAT SINGH PARASTE: Will the Minister of DEFENCE be pleased to state:

(a) the total amount paid by Defence Ministry for the purchase of barley, gram and pulses during last three years;

Year	Barley	Gram	Pulses
1975-76	2,48,08,387.43	1,68,01,806.02	14,02,08,159.50
1976-77	1,46,24,244.00	73,86,792.23	6,90,08,600.37
1977-78	3,31,65,438.00	89,17,965.38	8,21,56,951.80

(b) and (c). There have been occasions when the FCI have not been able to adhere to the delivery schedules due to unavoidable circumstances. In appropriate cases, liquidated damages have been levied on the FCI. There has been no revision in the specifications. Minor relaxations were, however, allowed in some cases.

(d) Several measures have been adopted to ensure timely supply at cheaper rates like arranging priority for movement of railway wagons, streamlining of inspection procedures, regular monitoring of supply position and taking appropriate corrective action. To ensure cheap supply, the FCI undertakes bulk purchases directly from the mandis at the peak procurement season.

(b) whether it is a fact that the Food Corporation of India failed to supply these items to Defence forces in time and in some cases Army Authorities revised its specifications to meet their demand;

(c) in how many cases such specifications were revised during this period and what action was taken against the food Corporation of India for delayed supplies; and

(d) what steps have been taken by the Defence Ministry to ensure supplies in time and at cheaper rates?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) The information is as under:

Congestion at Bombay Port

2499. SHRI SUBHASH CHANDRA BOSE ALLURI:

SHRI D. AMAT:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have set up a committee to examine the problems of congestion at Bombay Port; and

(b) if so, what are the terms of reference of the Committee and by what time the report will be submitted by the Committee to Government?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Yes, Sir.